

put are very long and there are arguments and other things. (An Hon. Member: And quotations.) If only straight questions are put, we might be able to do more work.

In this connection, I might also add—though that does not support my argument—that in England it has now been found—lately I read about it; that report was placed before me—that whereas at one time there were 100 questions covered in one hour, now there are only 40, 35 or 30 disposed of. They have gone into the reasons. They say that the supplementaries that are put now are more lengthy and argumentative. That is the reason. They are looking into this question.

Therefore, I will request hon. Members also to keep that in mind.

Shri Hem Barua (Gauhati): We can discuss that.

Mr. Speaker: I have agreed we can discuss it in the Business Advisory Committee.

Shri Mohan Swarup.

Shri S. M. Banerjee (Kanpur): Before we take up the calling attention notice, I would like to say this. My name was there along with that of Shri Daji. In our notice, we had also referred to the recent developments along the cease fire line in Kashmir and in the Dumabari-Lathitilla area in Assam. I have been told that there is a question on the latter subject coming up on the 25th; so it is not included here. Now that question may or may not come up. I would only request you.....

Mr. Speaker: I will allow him that opportunity. He might see me separately or write to me.

Shri S. M. Banerjee: The Minister while answering may be asked to cover both these matters.

Mr. Speaker: He might write to me. I will ask the Minister if it could be done separately.

12.14 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

RECENT DEVELOPMENTS ALONG THE CEASE-FIRE LINE IN KASHMIR

श्री मोहन स्वरूप (पीलीभीत) : मैं प्रधान मंत्री का ध्यान निम्न अविलम्बनीय लोक महत्व के प्रश्न की शीघ्र प्राकृष्ट करना चाहता हूँ, और चाहता हूँ कि वह इस सम्बन्ध में अपना वक्तव्य दे :

काश्मीर में युद्ध-विराम रेखा पर हाल में हुई गतिविधियाँ ।

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): The Pakistan Press has been indulging for several weeks..

श्री सिंहासन सिंह (गोरखपुर) : एक व्यवस्था का प्रश्न है । इस सदन में यह तै हो चुका है कि जो हिन्दी में प्रश्न उठे उसका उत्तर हिन्दी में हो, और बगल में ही डिप्टी मिनिस्टर बैठे हैं जो कि हिन्दी में उत्तर दे सकते हैं . . .

अध्यक्ष महोदय : यह कोई व्यवस्था का प्रश्न नहीं है ।

Shrimati Lakshmi Menon: The Pakistan Press has been indulging, for several weeks, in intensive propaganda on the so-called concentration of Indian troops on the cease-fire line. Newspaper headlines have tried to make out that India was planning to use, against Pakistan, the arms and equipment that she has received from friendly countries for her defence against Chinese aggression across her borders. To give an air of reality to these allegations, Pakistan has attempted to build up tension along the cease fire line.

[Shrimati Lakshmi Menon]

2. On October 16, the Pakistan Ministry of External Affairs handed over a note to our High Commission in Karachi alleging, *inter alia*, that Indian troops were stepping up their activity on the cease fire line, particularly near village Chaknot, which is situated some miles east of Keran. It was also alleged that the Indian authorities had indulged in what was described as "Spasmodic eviction of Muslims", particularly from village Chaknot, which, according to Pakistan, had always been administered by the so-called Azad Kashmir Government, though they admitted that the village was situated on the Indian side of the cease fire line. The note went on to warn India that if a forcible seizure of Chaknot was attempted, the so-called Azad Kashmir Government Forces would be compelled to take whatever steps they might consider necessary to defend themselves and maintain the *status quo*. The threat held out in the Pakistan Note was supported by intemperate statements by Pakistan Ministers, even questioning the legality of the Cease Fire Agreement in relation to the conduct of civilians and civil administration.

3. On October 22, Pakistan stopped the flow of water on their side of the cease fire line in the power channel, which feeds the hydel generator situated in the town of Poonch. When to continue the supply of the water to the power house our workmen attempted to build a diversionary power channel, on our side of the cease fire line and well away from the 500-yard demilitarized zone, they were fired upon from the Pakistan side, and one of our workmen was injured by rifle fire. With considerable difficulty the work on the diversionary channel was completed by November 2 and the hydel generator began to function again. In this case also, Pakistan newspapers carried false reports of an attack by Indian troops and the resistance offered by

the so-called Azad Kashmir Forces. This stoppage of water in the power channel to Poonch, we maintain, is a clear breach of the Indus Waters Treaty. This power channel takes off from the Betar Nallah on the Pakistan side of the cease fire line. The firing incident on the power channel was reported by us to the U.N. Observers and the question of the breach of the Treaty has also been taken up with Pakistan, officially, by our Indus Commissioner.

4. More recently, another report has been given wide currency by Pakistan newspapers and the Pakistan Radio, alleging that Indian troops have been active in village Polas, which is situated a few miles north-north-west of Poonch and the so-called Azad Forces are said to have been ordered to resist them.

5. All these Pakistani allegations are, of course, completely baseless. There is no concentration of Indian troops along the cease fire line. We have, at no point, near village Chaknot, or near village Polas, increased, in any manner, our defence potential. All activities along the cease fire line are under the constant scrutiny of the United Nations Observers. The U.N. Observers, we are informed, have visited Chaknot, and they have also visited the Betar Nallah near Poonch, in response to our complaints against Pakistan's violations of the Cease Fire Agreement. Their awards are awaited. We have exercised complete administrative jurisdiction in all villages on our side of the cease fire line and we shall continue to exercise such legitimate jurisdiction, without in any manner transgressing the Cease Fire Agreement. If Pakistan has any complaints of any military build-up on our side, at any point along the cease fire line, she is free to ask the U.N. Observers to go into the matter and report the results of their enquiry, after a verification on the spot, as they are authorised to do under the

Cease Fire Agreement. If Pakistan does not seek the assistance of the U.N. Observers we can only conclude that she is motivated by nothing but a desire to indulge in propoganda to malign India.

6. We want to live in peace with our neighbour, Pakistan. As we have repeatedly stated in the past, the arms we are receiving from friendly countries are not being used and will not be used against Pakistan. We have also repeatedly stated that although we claim and will continue to claim full and complete sovereignty over the whole of Jammu and Kashmir, as a result of State's accession to the Indian Union, we have always hoped for and worked for a peaceful settlement of all disputes with Pakistan. But Pakistan has, all along, spurned our overtures of friendship and goodwill. This does not mean that we will change our policy of wanting friendly and co-operative relations with our neighbour.

अध्यक्ष महोदय : श्री मोहन स्वरूप ...

श्री राम सेवक यादव (बाराबंकी) : मैं एक व्यवस्था का प्रश्न उठाना चाहता हूँ। इस सिलसिले में श्री सिंहासन सिंह ने ठीक ही अभी यह सवाल उठाया था कि इस तरीके से कोई एक कन्वेंशन बन जाय और उस पर यदि अमल न किया जाय तो फिर ठीक से इस सदन का काम नहीं चल पायेगा। अध्यक्ष महोदय, अभी तो यह भी है कि कभी कभी हिन्दी या हिन्दुस्तानी में पढ़ दिया जाता है। तो उसका तुर्जमा अंग्रेजी में होता था लेकिन अब जबकि मूल प्रश्न आदि हिन्दुस्तानी या हिन्दी राष्ट्रभाषा में किया जाय तो उसका जवाब अंग्रेजी में दिया जाय और उस अंग्रेजी जवाब का हिन्दी में अनुवाद भी नहीं हो, अब श्रीमन्, इस तरह से कैसे यह काम चल पायेगा ?

अध्यक्ष महोदय : मैं इस बारे में देखूंगा। अंग्रेजी जवाब का हिन्दी अनुवाद आप को दे दिया जायगा। मैं करवाये देता हूँ।

श्री राम सेवक यादव : हिन्दी में किये गये प्रश्न का अंग्रेजी में जवाब दिया जाना माना जा सकता है यदि किसी मंत्रालय में ऐसा मंत्री हो जो कि न तो हिन्दी जानता हो, जिसे राष्ट्र भाषा न आती हो, और इस देश की कोई बोली न आती हो लेकिन इस मंत्रालय में उप विदेश मंत्री हैं जो कि हिन्दी जानते हैं और स्वयं प्रधान मंत्री वहां मौजूद हैं, वहां पर इस तरह से काम चले तो इसका साफ मतलब है कि यह सरकार जानबूझ कर इस देश की मातृभाषाओं को उपेक्षा या अवहेलना करती है।

अध्यक्ष महोदय : अब आप बैठ जायें : मैं उसका जवाब देता हूँ।

Shri Hanumanthaiya (Bangalore City): Sir, I do not think that whatever the protagonists of Hindi say should go unchallenged. Everytime Hindi is used, we put up with it; we do not quarrel with it. If simply because English is used some persons begin to complain every time, that is not a happy psychology for the growth of Hindi.

डा० राम मनोहर लोहिया (फर्रुखाबाद) : अध्यक्ष महोदय, जब उन्होंने यह बात कही ...

अध्यक्ष महोदय : अब आप बैठ जायें, मैं खड़ा हूँ।

कुछ माननीय सदस्य : बैठ जाओ (इंटरप्शंस)।

डा० राम मनोहर लोहिया : मैं झुंड के इस तरह से बैठ जाओ कहने से बैठने वाला नहीं हूँ। (इंटरप्शंस)।

अध्यक्ष महोदय : डा० साहब, आप बैठ जायें, मैं खड़ा हुआ हूँ, मुझे बात कहने दीजिये।

डा० राम मनोहर लोहिया : आप का हुक्म मैं माना करता हूँ लेकिन अगर इस झुंड के हुक्म के साथ साथ आप का भी हुक्म

[डा० राम मनोहर लोहिया]

होता है तो फिर मैं क्या करूँ ?

(इंटरप्शंस) ।

डा० राम मनोहर लोहिया : हिन्दी कानून में है (इंटरप्शंस) ।

श्री मुहम्मद इलियास (हावड़ा) बैठ जायें ।

श्री बागड़ी : शट अप । तुम कौन होते हो बैठने के लिए कहने वाले ?

डा० राम मनोहर लोहिया: यह सवाल हिन्दी का नहीं बल्कि अंग्रेजी का खत्म करने का सवाल है (इंटरप्शंस)

श्री मुहम्मद इलियास : हिन्दी हम भी चाहते हैं मगर ऐसी नहीं ।

श्री बागड़ी : तुम हिन्दी नहीं बल्कि रूस और चीन की गुलामी चाहते हो । (इंटरप्शंस)

अध्यक्ष महोदय : क्या इस हिन्दी और अंग्रेजी के झगड़े का फैसला इस तरीके से हम करेंगे ? (इंटरप्शंस) ।

श्री किशन पटनायक : (सम्बलपुर) : अगर आप पहले से मंत्री जी से . . .

अध्यक्ष महोदय : मैं जवाब देने लगा हूँ लेकिन बीच में इस तरह से आप सब लोग खड़े हो जायें और एक दूसरे पर चिल्लाने लेंगे तो इस तरह से कोई फैसला नहीं होगा, न ही इससे मुल्क की एकजहुती चल सकेगी और न हम इकट्ठा रह सकेंगे । इस शोरशराबे का आखिर मतलब क्या है ? इतने जिम्मेदार आदमी इस तरह से बर्ताव कर के सारी दुनिया को अपना तमाशा दिखा रहे हैं ?

श्री राम सेवक यादव : अध्यक्ष महोदय, क्या इस भय से कि कुछ लोग हिन्दी पर एतराज करते हैं हम इस देश की बोलियों को प्रोत्साहन

न दें और अंग्रेजी को ही इस देश पर सदा के लिये लादे रहें । हम सिर्फ अंग्रेजी का बहिष्कार करना चाहते हैं । खाली कोई हिन्दी बोलवाने का सवाल नहीं है । अंग्रेजी को छोड़ कर आप हिन्दी, तामिल, बंगला या मलयालम बोलवाइये, कोई भी देश की मातृभाषा बोलवाइये लेकिन अंग्रेजी का बहिष्कार कीजिये ।

अध्यक्ष महोदय: अब आप बैठ जाइये ।

Dr. Ranen Sen (Calcutta East): Shri Yadav has said that if she did not know Hindi, she can speak in any other language. . . . (Interruptions.) Is Hindi the only Indian language? They must be knowing it. (Interruption).

Mr. Speaker: They have a different point of view. (Interruption). There was nothing to be agitated about. I do not know why this uproar has been created in this matter.

डा० राम मनोहर लोहिया : यह मलयालम बोल सकते हैं ।

अध्यक्ष महोदय : मलयालम नहीं बोल सकते हैं । यहां मलयालम बोलने की इजाजत नहीं है ।

डा० राम मनोहर लोहिया : बोल सकते हैं ।

अध्यक्ष महोदय : इसकी इजाजत नहीं है । डा० साहब आप बैठ जाइये । यहां दो ही जवानों में चर्चा चल सकती है और वह हैं हिन्दी और अंग्रेजी । जब कोई दूसरा आदमी सिर्फ प्रश्न के लिए या जब वह स्पीच देता है तो उसके लिए उसको खास इजाजत लेनी पड़ती है । यहां मलयालम में बोलने की इजाजत नहीं होगी । इस तरह से अगर हम चौदह जवानों में बोलना शुरू कर दें और एक

दूसरे को समझें नहीं तो यह बिलकुल गलत बात है और यहां ऐसा कभी नहीं होगा ।

श्री राम सेवक यादव : अंग्रेजों भी सब नहीं समझते हैं । (इंटरप्शंस)

अध्यक्ष महोदय : आर्डर, आर्डर । न समझें मगर आप को याद रखना चाहिए कि आज तक चूकि कार्यवाही चली आयी है अंग्रेजों में इस वास्ते (इंटरप्शंस)

श्री बागड़ी : अंग्रेजों के गुलामों . . .

अध्यक्ष महोदय : आर्डर, आर्डर । श्री बागड़ी अपनी जगह पर बैठ जायें । क्या इस तरह से आप इस का फैसला करना चाहते हैं ? जो सवाल है मुझे उम पर आने दीजिये । यह जो सीन हम ने क्रीएट किया है यह बड़े अफसोस की बात है क्योंकि सारी दुनिया देखेगी, अखबारों में यह सब जायगा ।

श्री राम सेवक यादव : हमें इस अंग्रेजी की गुलामी को भी तो तोड़ना है ।

अध्यक्ष महोदय : यहां इस तरह से आपस में लड़ने से क्या अंग्रेजी चली जायेगी ? मैं बोलने के लिए खड़ा हूँ और इस तरह से बीच में एक दूसरे पर चिल्लाना बहुत ही नामुनासिब है । मेरे बार बार मना करने पर भी कोई शांति से मेरी बात सुनने को तैयार नहीं है ।

श्री कछवाय (देवास) : अध्यक्ष महोदय, जबरदस्ती अंग्रेजी थोपना चाहते हैं . . .

Mr. Speaker: I have to take stern action, whoever the Member might be. I am standing for so long a time and Members have not cared to listen to me. They have been standing, one

after the other, getting up and rising in their seats. I cannot tolerate that. सवाल सिर्फ यह उठाया गया था कि पहले हम यह कोशिश करते रहे हैं कि अगर हिन्दी में कोई सवाल या कौलिंग अटेंशन नोटिस या कोई दूसरा दिया जाय तो उसका जवाब हिन्दी में दिया जाय, हमेशा हिन्दी में जवाब देने की कोशिश की जाय । उममें भी एकसैपान माना गया है कि अगर कोई मिनिस्टर हिन्दी न जानता हो तो वह अपना जवाब अंग्रेजी में दे दे लेकिन यहां ऐतराज सिर्फ इस बात पर किया गया है कि इस मिनिस्टरों में एक मिनिस्टर है जो कि हिन्दी जानते हैं और वह हिन्दी में जवाब दे सकते थे लेकिन जवाब हिन्दी में नहीं दिया गया । यही सवाल है न आप का ?

श्री राम सेवक यादव : मेरा सवाल यह है . . . (इंटरप्शंस)

अध्यक्ष महोदय : आप बैठ जायें । इस तरह जोश दिखलाने से क्या होगा । यह बात बिलकुल दुष्ट है कि आज तक हम इस पर अमल करते चले आये हैं । अगर मिनिस्टरों में कोई ऐसा हो जो कि हिन्दी में जवाब दे सकता हो तो हिन्दी में सवाल पूछने वाले को हिन्दी में जवाब देने की जरूर कोशिश की जाय तभी हम इस को चला सकते हैं । अगर हम ने आहिस्ता आहिस्ता हिन्दी को वृद्धि देनी है, हिन्दी को उन्नत करना है तो इस तरह से हमें कोशिश करनी चाहिए । अगर प्राइम मिनिस्टर जवाब दे सकते हों तो वे दे दें । यहां कहा गया कि उन के एक दूसरे मिनिस्टर भी हिन्दी में जवाब दे सकते हैं । अब मुझे मालूम नहीं कि क्या कारण हुआ कि इसका जवाब हिन्दी में न दिया जाकर अंग्रेजी में दिया गया । अब अगर यह उनमें आपस में बांटा हुआ भाग हो और यह श्रीमती लक्ष्मी मेनन

[अध्यक्ष महोदय]

के जिम्मे हो और इसका उनको जवाब देना पड़ता हो तो इतना तो मੈम्बर साहबान को टौलरेट करना ही चाहिए। अगर माननीय सदस्य चाहें तो मैं उसका तर्जुमा करवा कर दे सकता हूँ। मैं फिर इबारा कहता हूँ कि मिनिस्टर साहब इस बात की जरूर कोशिश करें कि जब नोटिस वगैरा हिन्दी में आयें तो उनका जवाब भी हिन्दी में ही देने की कोशिश की जाय। हिन्दी सवालों, और कौलिंग अटेंशन आदि का जवाब हिन्दी में देने की अवश्य कोशिश की जानी चाहिए तभी हम आगे चल सकेंगे।

An Hon. Member: Please speak in English also. (*Interruption*).

Shrimati Renu Chakravartty (Barackpore): Nobody understands. Even the Speaker must be Hindi-speaking.

Mr. Speaker: Then, of course, when it is desired that the Speaker must be Hindi-speaking—and my Hindi is not of that standard—I must quit and some others must come.

Shri Frank Anthony (Nominated—Anglo-Indians): You will have to quit when these people feel like that. They will make you quit.

Shri U. M. Trivedi (Mandsaur): Both Hindi and English must be there. It is not necessary to develop this Hindi phobia. It is enough that the Anglo-phobia has been developed to some extent and the reactions have been felt. But, at the same time, this Hindi phobia that is being developed by some people like Shri Frank Anthony is going too far.

Mr. Speaker: There should not be such attacks made personally against each other. Expressions are being given to that. I am very sorry that this situation has arisen.

I have said, so far we have followed this practice that if there is a Minister who can answer in Hindi and the question or enquiry is made in Hindi, an attempt should be made to answer it in Hindi. That has been what we have been following. Here the objection taken was, in this Ministry there are Ministers who can answer in Hindi and therefore, they ought to have answered. But that could have been said very quietly and I would have asked them if there was no special reason, they ought to have answered it. Now that the answer has come, I will try to see that the answer is also given in Hindi. I have again repeated that the Ministers would kindly see that when the question or any enquiry is made in Hindi, if the Minister-in-charge can speak in Hindi, then he should try to answer in Hindi.

प्रधान मंत्री तथा वित्तिकार्य मंत्री (श्री जवाहरलाल नेहरू) मुझे अफसोस है कि श्रीमती लक्ष्मी मेनन ने जो बयान पढ़ा, उस का हिन्दी अनुवाद इस वक्त हमारे पास नहीं था। वह आज सुबह तैयार हुआ है। मैं उस का हिन्दी अनुवाद आज तीसरे पहर तक तैयार करवा कर आप के सामने पेश कर दूंगा और आप ने जो हिदायत की है, आईन्दा वह याद रखी जायगी और उस पर अमल होगा।

Shri Hanumanthaiya: May I make a submission?

अध्यक्ष महोदय : मेरा ख्याल है कि अब इस बात को खत्म किया जाये।

Shri Hanumanthaiya: Not that I go against your ruling, but there is a serious implication involved and I want you to kindly take that into consideration. If this convention is followed—not that I question it; I merely bring it to your notice and for the consideration of the House-non-Hindi-Speaking Ministers cannot make any important statement or speech with reference to any subject. (*Interruptions*). If there is interrup-

tion, it is not going to convince me. It is the argument that is going to convince me.

Mrs. Lakshmi Menon, whose mother-tongue is not Hindi, spoke in English. It was an important statement. If your convention is to be followed, everytime an important question is asked in Hindi, it has to be relegated to the status of a Deputy Minister, with the result that ultimately the convention will so work that no top Minister can be a non-Hindi man. It has a very serious implication and I want the House to take it into consideration.

Shri Frank Anthony: On a point of order, Sir. You did not give a ruling, but I wish to spell out what the hon. Member has said. It means a deliberate elimination of the non-Hindi-speaking people from the highest echelons of the treasury benches.

Some Hon. Members: No, no.

Mr. Speaker: I would request hon. Members to exercise patience.

Shri Frank Anthony: It is a deliberate elimination of the non-Hindi-speaking people from the highest echelons of the treasury benches, or even if they are put there merely as a sop to the non-Hindi people, it means in effect they will be relegated to third-class status on the treasury benches.

Mr. Speaker: I do not agree with the hon. Member there that English would be relegated simply by this. For the present, the number of those who are putting their questions and other enquiries in Hindi is rather smaller. There are many more Members who are giving their notices in English and they would always be getting their answers in English. But I am not going to just go back upon the stage which we have reached up till now. If we certainly have to achieve the objective that we have placed before us, we will have to move forward and not backward.

Shri Ranga: Surely I do not know what the objective is and what you mean by going forward. (*Interruptions*).

Mr. Speaker: There is a constitutional provision and I will only abide by that. If any transgression is made on my part, then Members can point it out. But if it is according to the Constitution and the law that we have passed, then certainly we will have to abide by that.

Shri Hari Vishnu Kamath (Hoshangabad): May I remind you, Sir, that in the last session you had told the House that you would take it up with the Government and have arrangements made for simultaneous translation from Hindi to English and vice versa.

Mr. Speaker: I have tried to have it introduced as soon as possible. I have taken all measures that were possible.

We will soon be getting that and that difficulty would be removed. I have assured the House that I am taking all steps to have simultaneous translation introduced.

श्री मोहन स्वरूप : २७ अक्टूबर के नवभारत टाइम्स में यह खबर छपी है कि भारत ने पाकिस्तान को काश्मीर में युद्ध-विराम रेखा न पार करने की चेतावनी देते हुए कल जो पत्र लिखा, वह पाकिस्तान द्वारा कल शाम को ही यह कह कर लौटा दिया गया था कि इस की कुछ बातें पाकिस्तान के लिए अपमानजनक हैं। मैं जानना चाहता हूँ कि सरकार का दृष्टिकोण इस संबंध में क्या है और इस बारे में क्या कार्यवाही की गई।

श्री जवाहरलाल नेहरू : इस पर और कोई कार्यवाही करने की आवश्यकता नहीं समझी गई। उन्होंने वापस कर दिया था, लेकिन उन को मालूम हो गया कि हम ने क्या कहा है। उस को पढ़ कर उन्होंने वापस किया। उन को इत्तिला करनी थी, वह हो

[श्री जवाहरलाल नेहरू]

गई और उन्होंने वापस कर दिया। उस के बाद हम ने और कोई कार्यवाही उस सिलसिले में नहीं की।

Shri Hanumanthaiya: Sir, I want you to translate it into English. I want what the Prime Minister has said to be translated into English (*Interruption*).

Mr. Speaker: For the time being I would only appeal to hon. Members to exercise patience in this respect.

श्री मोहन स्वरूप : मैं जानना चाहता हूँ कि वे आपत्तिजनक बातें क्या हैं।

अध्यक्ष महोदय : उन्होंने कहा है कि उस में और कोई कार्यवाही करने की जरूरत नहीं समझी गई। उन्होंने जो पत्र लौटा दिया था, उस के बाद और कुछ नहीं लिखा गया।

श्री बृजराज सिंह (बरेली) : काश्मीर की सरहद पर हिन्दुस्तान और पाकिस्तान के बीच बराबर आरोप और प्रत्यारोप लगाए जा रहे हैं। अभी हाल में जो यू० एन० आबजर्वर टीम आई थी, उस का एवार्ड अभी तक नहीं मिला है। मैं जानना चाहूंगा कि उस का एवार्ड मिलने के बाद क्या यू० एन० ओ० के ऊपर भरोसा कर के हम बैठेंगे या हमारी सरकार कुछ प्रत्यक्ष कदम उठाने के लिए तैयार कर रही है।

श्री जवाहरलाल नेहरू : यू० एन० आबजर्वर के सामने ऐसी बातें रखी जाती हैं। ये छोटे छोटे वाक्यांत हैं। वे कहते हैं कि इस का कुसूर है या उस का कुसूर है। जहां तक उस के बाद कोई कार्यवाही करने का सवाल है, आज तक तो कोई कार्यवाही का सवाल उठा नहीं है। मालूम नहीं माननीय सदस्य कैसी कार्यवाही समझते हैं। एक एक्सिडेंट हो चुका है। उस पर उन्होंने राय दी कि इस में पाकिस्तान का कुसूर था या

हिन्दुस्तान का कुछ कुसूर था। बात वहीं खत्म हो जाती है।

श्री बृजराज सिंह : मेरे सवाल का पूरा उत्तर नहीं दिया गया। मेरा मतलब यह है कि यू० एन० आबजर्वर टीम अगर किसी को दोषी ठहरा देती है, तो क्या उस को उस से कोई सजा मिल जायेगी। जब तक यू० एन० ओ० डिसाइड न करे, या यह सरकार डिसाइड न करे कि वह कोई कार्यवाही करेगी या नहीं।

अध्यक्ष महोदय : उन्होंने जवाब दिया है कि यह रिकार्ड पर रहता है। जिस को वे दोषी ठहरायें, वे लिख देते हैं। अगर मामला फिर उन के देखने का होगा कि किस देश ने कितने दोष किये, तो उस वक्त उस का रिकार्ड देखा जायगा।

श्री स० मो० बनर्जी (कानपुर) : मैं प्रधान मंत्री जी का ध्यान आकर्षित करना चाहता हूँ कि क्या यह सच है कि लाटोटीला और दुमवागी के एरिया में, जहां पर पाकिस्तानियों ने गाली चलाना बन्द कर दिया था — कम से कम कहा यह गया था —, उन्होंने अपनी सेनाओं को भेज रखा है और वहां पर ट्रैचिज और खन्दकें वगैरह खोद दी हैं। यदि ऐसा है, तो वहां पर क्या इन्तजाम किया गया है कि उस का मुकाबला किया जाये, ताकि वहां पर कोई ऐसी बात न होने दी जाये और उस एरिया से उन को हटा दिया जाये, जहां पर वे मौजूद हैं।

श्री जवाहरलाल नेहरू : जी हां, कुछ खाई-खंदकें खोदी गई हैं उधर और उन से कहा गया है कि वे हटाई जायें। इस तरफ उन की तबज्जह दिलाई गई है। माननीय सदस्य की तजवीज यह है कि एक फौजी जरिये से उस को बन्द किया जाय।

श्री स० मो० बनर्जी : मैं ने यह नहीं कहा। जो कब्जा कर रखा है उस लोगों ने, सीज़-फायर के बाद वे वहाँ से हट हैं या नहीं ?

श्री जवाहरलाल नेहरू : जहाँ तक मुझे इल्म है, उस खास कोने में वे गायद अभी हैं और इस बात पर दारो-मदार है, जो हम कह रहे हैं कि वहाँ पर जल्दी से जल्दी बार्डर की लकीर खींच दी जाये — उन के और हमारे लोग मिल कर खींचें, तय हो जाये, वे अपनी तरफ रहें, हम अपनी तरफ, क्योंकि, यह बात बहम की है कि वह इलाका किधर है।

Mr. Speaker: Shri Daji.

Shri S. Kandappan (Tiruchengode): If the proceedings go on in Hindi, what is the use of our sitting here? Sir, you may kindly request the Prime Minister to give the answer in English.

Shri Rajaram (Krishnagiri): Shri S. M. Banerjee knows English very well and still he is putting his question in Hindi. The Prime Minister, who knows English, is answering questions in Hindi. Then, what is the use of non-Hindi-knowing people from the South sitting in this House and unnecessarily wasting their time?

Mr. Speaker: Order, order. I have made an appeal to all hon. Members not to raise this controversy.

Shri S. Kandappan: Please give the answer in English. Otherwise, how can we follow the proceedings?

Shri H. N. Mukerjee (Calcutta Central): This matter has come up in such a form that I do believe that you should call a meeting, at least of some representatives of this House, in order to find out what should be done. I quite understand that when the Prime Minister makes a statement, which presumably is important, those Members who do not understand Hindi have a very valid reason for a grievance, but

I do also think that because some Hindi enthusiasts are very prone to be vociferous in this House, they can get away with it, while the DMK Members cannot, because they are numerically small. This kind of discrimination is being practised in this House because of the pressure put by a certain section which has Hindi fanaticism in its blood and something has got to be done about it . . . (*Interruptions*).

Mr. Speaker: Order, order. Shri Daji.

Shri Daji (Indore): In view of the mounting tension in the cease-fire area in Kashmir, has the attention of the Government been drawn to the fact that Pakistan Air Force is being recently re-equipped with fast moving jet planes and, if so, has the Government of India taken the issue with the Government of the United States that it will upset the military balance in the area?

Shri Jawaharlal Nehru: I do not know how far Pakistan Air Force is being re-equipped. Possibly, some re-equipment may be going on; to what extent, I cannot say. We have repeatedly pointed out to the United States Government that in view of Pakistan's general attitude and policy, it would not be very desirable to set a kind of arms race between them and us.

Mr. Speaker: Now papers to be laid on the Table.

12.42 hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORT OF THE EXECUTIVE COMMITTEE OF THE TRUSTEES OF THE VICTORIA MEMORIAL, CALCUTTA

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): Sir, I beg to lay on the table a copy of Annual Report of the Executive Committee of the Trustees of